

Territories with Legislative Assemblies for the control of Services and the grant of monies by the ministries.

(b) if not, whether any such rules have been framed by the Government of Himachal Pradesh for the above mentioned purposes, and

(c) if so whether copies of the same will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) The rules governing the conditions of service of the Central Government employees with certain exceptions in regard to scales of pay and allowances have been made applicable to the employees of the Union Territories with Legislatures by —

- (i) The Conditions of Service of Union Territories Employees Rules, 1959 (for Himachal Pradesh, Manipur and Tripura),
- (ii) Goa Daman and Diu Administration Employees (Conditions of Service) Rules, 1965, and
- (iii) The Pondicherry Ex-French Employees (Conditions of Service) Rules, 1966

In the matter of confirmation, probation, promotion and seniority for Class II, III and IV Services rule-making powers have been delegated to the Administrators and the Administrators have made rules in exercise of these powers

Financial rules of the Central Government are also applicable to these Union Territories

(c) As the service and financial rules are published either in the Gazette of India or are available in official publications, it is not considered necessary to lay them on the Table of the Lok Sabha

Pak. Infiltration in Assam

*1259. **Shri Kanwar Lal Gupta:** Will the Minister of Home Affairs be pleased to state

(a) whether Government are aware

that the Assam Chief Minister told the Legislative Assembly some time back that the Pakistani infiltration into Assam was a real problem;

(b) whether it is a fact that thousands of Pakistanis daily infiltrate into the Assam Territory;

(c) if so, the steps Government propose to take against them, and

(d) whether Government have sent any communication to the Assam Government about this problem and if so, the reply received thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes. Sir

(b) No. The number of Pakistani nationals who have infiltrated into Assam during the 6 months from January to June 1967, was 518

(c) Suitable measures have been taken for detection and eviction of Pakistani infiltrants and for prevention of further infiltration. These measures broadly consist of strengthening and increasing the number of border outposts, intensive patrolling of the border and detailing additional Police and intelligence staff

(d) Government are in constant touch with the Assam Government in the matter

Indian Museum, Calcutta

*1260. **Shri Sideshwar Prasad:** Will the Minister of Education be pleased to state

(a) whether Government have any plans to develop the Indian Museum at Calcutta as a national museum,

(b) if so, in what manner and by what time it is proposed to be so developed, and

(c) whether its British character is also likely to be changed into Indian character?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) The Indian Museum, Calcutta is at-